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MINISTRY OF CORPORATE AFFAIRS
(VIGILANCE SECTION)

PROPERTY RETURN FOR THE YEAR 2013
(AS ON 01.01.2014)

1.	Name of the Officer	B.K.BANSAL
2.	Service to which belongs	ICLS
3.	Present post held	Regional Director(Southern Region)Chennai
4.	Present Pay	Rs.56,290/- GP Rs.10,000/- (Total Rs66,290/- + usual allowances)
5.	Office	Office of the Regional Director (SR) Chennai
6.	Description of property	1.Residential House at Hisar 2.Residential Flat in Delhi
7.	Precise Location (Full address)	1. 25% constructed Plot.No.942 of 500 Sq.yards, Sector 14, Part.I, Hisar 2.Flat.No.503B, Prena Cooperative Group Housing Society (Regd) Sector, 10, Dawaraka, New Delhi(Original Bank Officers Society)
8.	Area of land in case of landed property	As per 7 above
9.	Nature of land (state whether residential/Agricultural etc)	Residential
10.	Extent of interest	Full
11.	If not in own name, state in whose name and relationship with Govt. Servant	Own name
12.	Date of Acquisition	1.In the year 1998 2.In the year 1988
13.	How Acquired (whether by purchase, lease, Mortgage, Inheritance, Gift or otherwise, name and address, connection with Govt. servants and other details of	1.By way of purchase and transfer from Haryana Urban Development Authority, Hissar 2. By original and founder membership of the society
14.	Value of property (See note below)	1. Rs.5.35 lacs 2. Rs.10.67 lacs
15.	Particulars of sanction of prescribed authority, if any	Prior intimation and post intimation was given to the Ministry through proper channel at all the relevant times.
16.	Total Annual Income from the property	Nil (Not rented)
17.	Any other details	--



(B.K.BANSAL)

Date: 1.1.2014.
Place : Chennai.